

HUDCO's expansion programme for Tamil Nadu

1573. SHRI CHO S. RAMASWAMY: Will the MINISTER of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether HUDCO have any expansion programme for the State of Tamil Nadu during the Ninth Plan;

(b) if so, the details thereof; and

(c) the total fund allocated and actually spent by the HUDCO for infrastructure in the State during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA): (a) and (b) Housing & Urban Development Corporation Ltd. (HUDCO) has provided loan assistance for various housing schemes in the State of Tamil Nadu during the 9th Plan period. Year-wise details are given in statement-I. (See below)

(c) HUDCO does not make state-wise allocation for urban infrastructure financing. However, schemes under infrastructure are financed based on demand and techno-financial feasibility of the project.

Details of loan sanctioned to the State of Tamil Nadu for urban infrastructure projects during the last 3 years are given in Statement-II.

Statement-I

Details of housing loans sanctioned by HUDCO in the State of Tamil Nadu during 9th Plan

Bulk Housing (Normal) Operations

(Rs. in crore)

Year	Loan Allocated	Loan sanctioned
1997-98	133.21	185.40
1998-99	208.53	472.10
1999-2000	236.74	367.14
2000-2001*	333.15	218.81
TOTAL	911.63	1243.45

Additional 2 Million Housing Programme

Year	Urban		Rural		Total (Urban & Rural)	
	Targeted Units	Units Sanct-ioned	Targeted Units	Units Sanct-ioned	Targeted Units	Units Sanct-ioned
1998-99	33750	18142	50649	37725	84399	55867
1999-2000	33750	30600	50649	33200	84399	63800
2000-2001*	33750	11150	50649	0	84399	11150
TOTAL	101250	59892	151947	70925	253197	130817

Statement-II

Details of Urban Enfrastructure Loans Sanctioned by HUDCO in the state of Tamil Nadu during 9th Plan

Rs. In Crore

Year	Loan Sanctioned
1997-98	389.23
1998-99	466.10
1999-2000	590.92
2000-2001*	331.31
*TOTAL	1777.56

*UPTO 31.10.2000

Achievement of objectives and targets set by DDA

†1574. SHRIMATI JAYAPRADA NAHATA: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) to what extent objectives and targets of the Delhi Development Authority have been achieved;

(b) whether the cost of basic infrastructure of DDA is included in the price of flats sold to the people registered in the whole country;

(c) if so, the rationale thereof; and

†Original notice of the question was received in Hindi.